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## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

#### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/71/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies, Hyd
NAME OF THE PETITIONER(S)	Nimmagadda Surya Pradeep Biotech Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyd
UNDER SECTION	252

#### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. MADHUSUDAN	eA	madhert Coe Q	M. Hardheund
		9246585998	

### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri M. Madhusudan, Learned CA for the Petitioner.

Post the case on 17.10.2017

Member (T)

Member (J)

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